

पर तो रोशनी का प्रबन्ध रहता है परन्तु सारा प्लेटफार्म बंधेरा पड़ा रहता है; और

(घ) यदि हां, तो क्या इस सम्बन्ध में कोई कार्यवाही करने का विचार है ?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Kerosene oil lighting is provided at stations where there is no provision for electric or gas lamps.

(b) From 15 minutes to two hours before the arrival of a train at small stations and for the whole night at important stations.

(c) and (d). Complaints of this nature are often made, but there are instructions on this subject, and the higher officers are expected to take action where they are not being adhered to.

RAILWAY ACCIDENTS

*1473. **Pandit D. N. Tiwary:** Will the Minister of Railways be pleased to state:

(a) the number of deaths and number of persons seriously injured, as a result of falling from trains in 1952 and 1953; and

(b) the number of prosecutions launched for travelling on the foot-boards and roofs of trains?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a)

	1952	1953
No. of persons killed.	111	104
No. of persons seriously injured.	755	652
(b) No. of prosecutions launched,	10,729	8,200

HYDERABAD ROAD TRANSPORT DEPARTMENT

*1474. **Shri Krishnacharya Joshi:** will the Minister of Railways be pleased to state:

(a) whether the Road Transport Department which was once under the N. S. Railway, has been transferred to the Government of Hyderabad; and

(b) if so, the reasons for the same?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Yes.

(b) The Department has been handed over to the Government of Hyderabad, as Road Transport is a State subject.

RAILWAY SERVICE COMMISSIONS

*1475. **Shri S. C. Samanta:** Will the Minister of Railways be pleased to state:

(a) whether the Railway Service Commissions in Calcutta and Bombay have been able to cope up with the work entrusted to them; and

(b) how many persons have been recruited by these Commissions up-to-date in each year since 1951?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) In the initial stages the two Commissions were able to cope up with the work. When the volume and tempo of recruitment increased it was found that the two Commissions could not meet the requirements of Railways and hence it was necessary to set up two more Commissions.

(b) A statement is laid on the Table of the House. [See Appendix VI, annexure No. 11.]

INDIAN TELEPHONE INDUSTRIES

*1476. **Shri V. P. Nayar:** Will the Minister of Communications be pleased to state:

(a) whether any maternity benefits are being given to the women employees of the Indian Telephone Industries Ltd., Bangalore at present; and

(b) if so, what?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) Maternity Leave for a maximum period of 4 weeks prior to confinement and 4 weeks immediately after confinement.